

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Date 25/11/2009

Appeal No. E/3261/2007 - SM[BR]

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S BHARAT HEAVY ELECTRICALS LTD.
SR. DY. GM (TAXATION) M/S BHARAT HEAVY
ELECTRICALS LTD. BLOCK VI ANNEX WWGF, P.O.
PIPLANI, BHOPAL
462023

M/S BHARAT HEAVY ELECTRICALS LTD.

Appellant

Vs

Respondent

C.C.E BHOPAL

I am directed to transmit herewith a certified copy of Final order No. 1467 / 2009 -SM[BR] dated 16.11.2009
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E BHOPAL

HOSHANGABAD ROAD, 48, ADMINISTRATIVE AREA, AREA HILLS, BHOPAL (M.P.) 462011

2. Adv. / Consult

MR.Z. U. ALVI

D-8,BDA COLONY, ADJACENT GARUDA TRAVELS. KOH-E-FIZA BHOPAL-01

3 S.D.R

4 J.C.D.R.

5 Bar association. CESTAT. New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications. M-93. Marg. 46. Saket. New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd. B-XI/8183. Vasant Kuni. New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd.. 21/35. West Puniabi Bagh. New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road.Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10. Faridabad 121003 (Harvana)

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17 Guard file


Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH NEW DELHI

Appeal No.E/3261 of 2007-SM (BR)

[Arising out of Order-in-Appeal No.104-CE/BPL/07-08 dated 28.09.2007 passed by
the Commissioner of Central Excise & Customs (Appeals), Bhopal (M.P.)]
Date of Hearing/ Decision: 16.11.2009

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

1. Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982.
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not?
3. Whether Their Lordships wish to see the fair copy
of the Order?
4. Whether Order is to be circulated to the Departmental
authorities?

: *ND*

:

: *7-67*

M/s. Bharat Heavy Electricals Ltd.

...Appellants

(Request for withdrawal of appeal).

Vs.

CCE, Bhopal

....Respondent

(Rep. by Shri S. K. Bhaskar, JDR)

CORAM: **Hon'ble Mr. P.K. Das, Member (Judicial)**

final Order No. *1467/2009 SM (BR)* Dated: 16.11.2009

Per P.K. Das:

The appellant by letter dated 7.11.2009 submits that they have not
obtained the clearance from the Committee of Disputes till date.

2. In view of that, the appeal is dismissed for want of clearance from the Committee of Disputes. However, the appellant is at liberty to apply for restoration of appeal as and when COD clearance is available.

Order dictated & pronounced in open court on 16.11.2009.

(P.K. Das)
Member (Judicial)

Ckp.